with the investment of 29 crores of rupees and 4 lakh tonnes annual production capacity. The industry has not yet gone into production. Similar is the history of the factory at Akaltara in Bilaspur District which has not yet been commissioned.

The contribution of C.C.I. in the expansion of Cement Industry in M.P. should be more vigirous and purposeful. There is a big potential for cement production at Sironj in Vidisha, Hoshangabad, Rewa and Sidhi Districts. This will reduce the cost of production and transportation and also employment to many in backward regions of Madhya Pradesh and bring down the cement prices.

I call upon the Government to pay greater attention to the activities of Cement Corporation of India and bring about a time-bound production programme of cement in Madhya Pradesh.

(iii) PROBLEMS OF COCOA GROWERS OF KARNATAKA, KERALA AND TAMIL NADU

SHRI JANARDHANA POOJARY (Mangalore): Sir, with your permission under Rule 377 I want to make a mention of an urgent matter of public importance.

The agriculturists of Karnataka, Kerala and Tamil Nadu were able to grow cocoa on a large scale with the cooperation of the Government as well as the non-governmental agencies. Now the growers are in a position to export the cocoa to world market as their produce exceeds the requirements of the country.

Unfortunately, the cocoa growers are now facing a serious crisis as M/s. Cadbury India, who used to purchase the bulk of India's produce have indefinitely closed down their depots with effect from 18-5-1980 due to which there is no market for the cocoa affecting the cocoa growers of three mapor cocoa producing States.

Added to their misery it is most unfortunate that the Government of India also had abolished the import duty on cocoa in spite of the fact that he cocoa growers in the country are in a position to export cocoa.

Therefore, it is requested that the Government of India should come to the rescue of the cocoa growers and the import of cocoa should be banned and the Central Government should set up an autonomous statutory board like Coffee Board to find out the market for the cocoa and to give assistance to the cocoa growers in all the force in order to eliminate middlemen, in the interest of the cocoa growers or else they will be thrown out of employment and their produce will be wasted putting them into great loss.

(iv) REPORTED NON-AVAILABILITY OF RAILWAY WAGONS TO CARRY SALT FROM THE RANN OF KUTCH

SHRI DIGVIJAY SINH (Surendranagar): Sir, with your permission under Rule 377 I want to make mention of an urgent matter of public importance.

The little Rann of Kutch produces about 22 per cent of the sea salt of the whole country. About 24,000 labourers work in these salt pans; all of them are my constituents. Vast quantities of Salt awaits railway haulage from Kharaghode, Kuda, Halvad and Malia railway stations due to shortage of wagons. With the onslaught of the monsoon rain much damage will be caused if this salt is not immediately transported from railheads. I request the Minister of Railways to look into this immediately and see that wagons are made available before the monsoon arrives.

(v) NEED FOR REVIEWING PRICE OF PADDY

SHRI P. RAJAGOPAL NAIDU (Chittoor): Sir, with your permission